

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4888/2014

SHIMLA

Petitioner(s)

VERSUS

MANGEY RAM & ORS

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned order and exemption from filing O.T. and issue of warrant of arrest of respt.)

Date : 04/08/2015 This petition was called on for hearing today.

For Petitioner(s) Ms.Aparna Iyer,adv.
 Mr. Deeptakirti Verma,Adv.

For Respondent(s) Mr.Vibhu Tiwari,adv.
 Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Id.counsel for the petitioner has on 28.07.2015 filed an application for securing the attendance and appearance of the respondent No.2 by a warrant of arrest. The said application shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders and list thereafter.

(M K HANJURA)
Registrar

SB